

(b) what are the procedures and step taken to spot young athletes and players in different games like football, basket ball, badminton, cricket, kabaddi, State-wise; and

(c) whether Government follow the slogan 'catch them young' in all sports activities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) The details of the annual amount spent by Government of India on sports activities are as follows:—

(In thousands of Rupees)

Year	Amount
1992-93	57,69,45 (Actuals)
1993-94	81,12,03 (Actuals)
1994-95	71,39,00 (Revised Estimate)

(a) and (c) The Sports Authority of India (SAI) runs various schemes through out the country for spotting talent in different sports in the age group of 8-14 years. The talent spotting begins at block & district levels where the children are selected through a battery of tests. Identified children are again tested at the state level followed by an assessment camp for a period of 10—15 days at the regional level. At the regional level, the children have to undergo certain physical and skill tests which are conducted to gauge the potential for specified disciplines of sport. Medical examination and age verification tests are also conducted before the child is admitted to any of the SAI schemes. In addition, talented children are also being spotted at the various sub-junior and junior national championships. These talented children are given systematic and intensive training at various centres of SAI. Disciplines for which such talent is being spotted are Athletics, Gymnastics, Swimming, Basketball, Table-tennis, Badminton, Wrestling, Hockey, Football, Judo, Cycling

weightlifting, Canoeing, Kayaking, Rowing and Fencing. In effect the Government are, therefore, following the dictum of 'Catch them young' for developing sports activities.

#### Human rights as subject in schools and colleges

4131. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that National Human Rights Commission has suggested Government to include Human Rights as a subject in schools/colleges, if so the details thereof; and

(b) whether his Ministry has accepted the suggestions, if so, the details of scheme drawn out to implement the suggestions?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Some components of Human Rights are already included in the curricula covering various stages of school and college education.

The modalities of extending the coverage of Human Rights in the curricula for schools and colleges have been discussed with the National Human Rights Commission (NHRC) and it was decided that National Council for Educational Research and Training (NCERT) and University Grants Commission (UGC) would work on the development of material for the curricula for school and college education respectively.

#### Return of answer books of CBSE

4132. SHRIMATI MALTI SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of the demands of the parents for return